

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. †213
ANSWERED ON 22.07.2024**

Sports Activities in Small Towns

†213. SHRI GYANESHWAR PATIL:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has any plan to accord priority to Sports and the talented players of small towns, if so, the details thereof;**
- (b) whether the Government has any proposal to construct Stadiums and appoint Coaches in Khandwa Lok Sabha Constituency of the State of Madhya Pradesh on the line of national level facilities provided to the talented players; and**
- (c) if so, the time by which the said Stadiums are likely to be constructed and the coaches will be appointed?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ DR. MANSUKH MANDAVIYA }**

(a) 'Sports' being a state subject, the responsibility of development of sports, rests primarily with State/Union Territory Governments. The Union Government only supplements their efforts by bridging critical gaps. The Ministry of Youth Affairs & Sports implements the following schemes for development of sports across the country, including for talented players of small towns:

- (i) Scheme of "Khelo India- National Programme for Development of Sports"; (ii) Assistance to National Sports Federations; (iii) Special Awards to Winners in International Sports Events and their Coaches; (iv) National Sports Awards; (v) Pension to Meritorious Sportspersons; (vi) Pandit Deendayal Upadhyay National Sports Welfare Scheme; (vii) National Sports Development Fund; and (viii) Sports Training Centres through Sports Authority of India.**

Details of the above schemes are available in the public domain on the websites of the Ministry of Youth Affairs & Sports and the Sports Authority of India.

(b) No, Sir.

(c) Does not arise.
